

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1
ANSWERED ON:07.07.2014
CRUDE OIL PRODUCTION
Patil Shri A.T. (Nana)

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the quantity of crude oil produced along with the quantity of crude oil required in the country;
- (b) whether the Government is formulating any plan for exploration of crude oil reserves in order to raise the production of crude oil; and
- (c) if so, the details thereof?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (I/C) (SHRI DHARMENDRA PRADHAN)

(a) The domestic production of crude oil during 2013-14 was 37.80 Million Metric Tonne (MMT). The total refining capacity in the country in 2013-14 was 215.07 MMT.

(b) & (c) In order to increase the pace of exploration and production of oil and gas, the Government has been offering exploration acreages through International Competitive Bidding. So far, a total of 282 exploration blocks have been awarded comprising of 28 blocks under Pre-NELP and 254 blocks under New Exploration Licensing Policy (NELP) bidding rounds in onland and offshore areas. As a result of exploration in the awarded blocks the following benefits have been realized in terms of accretion and production of crude oil reserves:

i. So far, a total of 90 oil discoveries have been made in the awarded blocks, including major oil discoveries in RJ-ON-90/1 block in Rajasthan.

ii. An In-Place oil reserve accretion of 376.22 Million Metric Tonnes of oil has been realized as on 01.04.2014.

iii. Crude oil production under the Production Sharing Contract (PSC) Regime has increased from 10.53 MMT in 2011-12 to 12.08 MMT in 2013-14, mainly due to contribution from increasing oil production in RJ-ON-90/1 block in Rajasthan.

Further, following policy measures have been undertaken by the Government to increase oil and gas exploration and production activities in the country:

Shale Gas and Shale Oil Policy have been announced by the Government of India in October, 2013 for National Oil Companies (NOCs) to explore and exploit shale oil and gas resources in nomination regime acreages.

Policy for exploration in the Mining Lease (ML) areas held by the Contractors after the expiry of exploration period.

Policy on non – exclusive Multi-client Speculative Survey for assessment of unexplored sedimentary basin.